

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
TALSONS MOTORS PRIVATE LIMITED
OPERATING IN AUTOMOBILE INDUSTRY AT PUNE, INDIA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|---|---|--|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Talsons Motors Private Limited CIN: U50200TG2010PTC071595 PAN: AADCT6770A |
| 2. | Address of the registered office | 7-2-31/A, Talwar Towers, B-31 Industrial Estate, Sanath Nagar, Hyderabad ,TG 500018 INDIA |
| 3. | URL of website | Not available |
| 4. | Details of place where majority of fixed assets are located | There are only two movable fixed assets located at Plot No 44A, 44B & 54, opp. to N Convention, Hyderabad, Telangana 500081. |
| 5. | Installed capacity of main products/ services | Not applicable |
| 6. | Quantity and value of main products/ services sold in last financial year | The operations of the Corporate Debtor have been closed since 2019-20. |
| 7. | Number of employees/ workmen | No employees/ Workmen |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available: | Please write e mail to cirp.talsons@gmail.com to seek further details about the Corporate Debtor |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Please write e mail to cirp.talsons@gmail.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code |
| 10. | Last date for receipt of expression of interest | 10-07-2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 20-07-2023 |
| 12. | Last date for submission of objections to provisional list | 25-07-2023 |
| 13. | Process email id to submit EOI | cirp.talsons@gmail.com |
| *As per Object Clause of the Memorandum of Association, the Corporate Debtor is engaged in the dealership business with Original Car Manufacturers. However, as on the Insolvency Commencement Date, the dealership of Corporate Debtor has been cancelled. And since then, Corporate Debtor is in-operative and not a going concern. | | |



Sd/-
RAJESH JASTI, Resolution Professional
In the matter of Talsons Motors Private Limited
IBBI/PA-001/IP-P-02317/2020-2021/13469
Regd. Address: H NO: 1-4-159/1/20, Plot No 20,
Sri Chakra Enclave, 6th Avenue Road, Sainikpuri,
Medchal Malkajgiri, Secunderabad, Telangana ,500094

Date: 10-06-2023
Place: Hyderabad